

To,  
The Registrar,  
National Green Tribunal,  
Principal Bench,  
New Delhi.

No. 1361/G/OA-645/Lalit Kumar/2024

Date-24/02/2024

**Sub: Response On Behalf Of U.P. Pollution Control Board In the matter of  
Original Application No. . 645 of 2023, Lalit Kumar Jain Vs. State of U.P.  
Dated 08.01.2024 Passed By Hon'ble NGT**

Sir,

Hon'ble NGT has passed an order dated 08.01.2024 in Original Application No. 645 of 2023, Lalit Kumar Jain Vs. State of U.P.. The operative portion of the order is as under:-

.... "1. This original application is registered on the basis of the letter petition sent by one Mr. Lalit Kumar Jain resident of Nehru Road, Baraut, Baghpat. In the letter petition the complaint is in respect of discharge of sewage in the irrigation canal known by the name of Rajwahe. It is stated that the said irrigation canal flows from Baraut and goes to different villages and the water of this canal is used for the irrigation purposes but the Municipal Corporation, Baraut is discharging the effluents from several drains in this canal as a result of which the water of the canal has become poisonous and health hazard has been created to the residents and cattle. It is also stated that there is a proposal for discharge of the drain water from the drains to be constructed on both side of Binauli Road in the canal.

2. Letter petition raises substantial issue relating to compliance of the environmental norms. Hence, we deem it proper to implead the following respondents and issue notice to them :-

- (1). Member Secretary, Uttar Pradesh Pollution Control Board (UPPCB),
- (2). District Magistrate, Baghpat and
- (3). Commissioner, Municipal Corporation, Baraut, Baghpat.

3. Let the notice be served upon the above respondents. Respondents are directed to file their response atleast one week before the next date of hearing by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.....

In compliance of the above said order, a Response is being submitted for perusal and necessary action please.

Enclosure: As above

Yours faithfully

(Bhuvan Prakash Yadav)  
Regional Officer,  
UPPCB, Meerut

**Response On Behalf Of U.P. Pollution Control Board In the matter of Original Application No. . 645 of 2023, Lalit Kumar Jain Vs. State of U.P. Dated 08.01.2024 Passed By Hon'ble NGT**

Hon'ble NGT has passed an order dated 08.01.2024 in Original Application No. 645 of 2023, Lalit Kumar Jain Vs. State of U.P.. The operative portion of the order is as under:-

....*"1.This original application is registered on the basis of the letter petition sent by one Mr. Lalit Kumar Jain resident of Nehru Road, Baraut, Baghpat. In the letter petition the complaint is in respect of discharge of sewage in the irrigation canal known by the name of Rajwahe. It is stated that the said irrigation canal flows from Baraut and goes to different villages and the water of this canal is used for the irrigation purposes but the Municipal Corporation, Baraut is discharging the effluents from several drains in this canal as a result of which the water of the canal has become poisonous and health hazard has been created to the residents and cattle. It is also stated that there is a proposal for discharge of the drain water from the drains to be constructed on both side of Binauli Road in the canal.*

*2.Letter petition raises substantial issue relating to compliance of the environmental norms. Hence, we deem it proper to implead the following respondents and issue notice to them ;-*

- (1). Member Secretary, Uttar Pradesh Pollution Control Board (UPPCB),*
- (2). District Magistrate, Baghpat and*
- (3). Commissioner, Municipal Corporation, Baraut, Baghpat.*

*3.Let the notice be served upon the above respondents. Respondents are directed to file their response atleast one week before the next date of hearing by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.....*

In compliance of the Hon'ble NGT order dated-08.01.2024 the Response on behalf of U.P. Pollution Control Board is as follows;

1. A Joint Committee comprising of Regional Officer, Uttar Pradesh Pollution Control Board, Meerut, Executive Engineer, Irrigation Department Baghpat and Executive Officer Nagar Palika Parishad badaut baghpat was constituted in compliance to the Hon'ble NGT Order dated-08.01.2024 by District Magistrate, Baghpat and that Joint Committee inspected the site on 14.02.2024. During inspection it was found that bioremediation of the effluent is being carried out. Samples of the effluent flowing in the Rajbaha is collected from upstream near Delhi-Saharanpur Highway and downstream after bioremediation from NPP Border. The quality of downstream of Rajbaha after bioremediation was

5

found achieving to the standards prescribed for the irrigation purposes. At the time of inspection by the Joint Committee it was found that garbage and plastic was litter in the entire length of Rajbaha in town area. Joint Committee recommended that Nagar Palika Parishad, Baraut, Baghpat should take necessary steps to remove the garbage and plastic waste and stop disposal of solid and plastic waste in Rajbaha. Joint Committee Report is enclosed as **Annexure-A.** with this response.

2. As per the recommendation of the Joint Committee report U.P. Pollution Control Board has issued direction vide letter dt 23.02.2024 against the Executive Officer Nagar Palika Parishad badaut Baghpat to ensure the compliance of various provisions of Solid Waste Management Rule 2016 as amended. The copy of the Direction dt 23.02.2024 is enclosed and annexed as **Annexure-B.**

A Response is being submitted for perusal and necessary action please.

*BP Yadav*  
*24/2/24*  
(Bhuvan Prakash Yadav)  
Regional Officer



## कार्यालय नगर पालिका परिषद बडौत (बागपत) ।

पत्रांक - 447 / 2023-24 / मुख्य कार्यालय

दिनांक :- 20-02-2024

सेवा में,

अपर जिलाधिकारी (वि०/रा०)  
प्रभारी अधिकारी (स्था० नि०)  
बागपत ।

विषय :- मा० राष्ट्रीय हरित अधिकरण में योजित **O.A. No 645/2013 Lalit Kumar Jain Versus State of Uttar Pradesh** के सम्बन्ध में पारित आदेश दिनांक 08-01-2024 के अनुपालन के सम्बन्ध में ।

महोदय,

कृपया उपर्युक्त विषयक आपके कार्यालय पत्रांक 779 / एल०बी०सी०-2024 दिनांक 31 जनवरी, 2024 एवं पत्रांक 532 / एसटीएफ / 2024 दिनांक 29-01-2024 का सन्दर्भ ग्रहण करने का कष्ट करें तत् क्रम में अवगत कराना है कि श्री ललित कुमार जैन द्वारा राष्ट्रीय हरित अधिकरण नई दिल्ली (N.G.T) में शिकायत की है कि मीरापुर राजवाहे में अनेक स्थानों पर बड़े नालों का पानी राजवाहे में गिराया जा रहा है । जिसके क्रम में गठित समिति द्वारा स्थल का निरीक्षण किया गया । जिसकी संयुक्त जाँच आख्या आपकी सेवा में सादर प्रेषित है ।

संलग्न :- संयुक्त जाँच आख्या ।

अधिशायी अधिकारी

नगर पालिका परिषद बडौत ।

प्रतिलिपि :- निम्न की सेवा में सादर सूचनार्थ प्रेषित ।

1. जिलाधिकारी महोदय बागपत की सेवा में सादर सूचनार्थ प्रेषित ।
2. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, मेरठ ।
3. अधिशायी अभियन्ता, सिचाई विभाग खण्ड बडौत (बागपत) ।

अधिशायी अधिकारी

नगर पालिका परिषद बडौत ।

**Report in compliance of Hon'ble NGT Order dt.08.01.2024 in Original Application No. 645 of 2023, Lalit Kumar Jain Vs State of U.P.**

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**Background-**

Hon'ble NGT in its Order Dated 08.01.2024, in Original Application No. 645 of 2023, Lalit Kumar Jain Vs. State of U.P., which is registered on the basis of letter petition filed by complainant Lalit Kumar Jain. Order of the Hon'ble Tribunal is as below:-

*...“ 1. This original application is registered on the basis of the letter petition sent by one Mr. Lalit Kumar Jain resident of Nehru Road, Baraut, Baghpat. In the letter petition the complaint is in respect of discharge of sewage in the irrigation canal known by the name of Rajwahe. It is stated that the said irrigation canal flows from Baraut and goes to different villages and the water of this canal is used for the irrigation purposes but the Municipal Corporation, Baraut is discharging the effluents from several drains in this canal as a result of which the water of the canal has become poisonous and health hazard has been created to the residents and cattle. It is also stated that there is a proposal for discharge of the drain water from the drains to be constructed on both side of Binauli Road in the canal.*

*2. Letter petition raises substantial issue relating to compliance of the environmental norms. Hence, we deem it proper to implead the following respondents and issue notice to them ;-*

*(1). Member Secretary, Uttar Pradesh Pollution Control Board (UPPCB),*

*(2). District Magistrate, Baghpat.*

*(3). Commissioner, Municipal Corporation, Baraut, Baghpat.*

*3. Let the notice be served upon the above respondents. Respondents are directed to file their response atleast one week before the next date of hearing by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.*

*4. List on 06.03.2024*



5. A copy of this order, along with a copy of the petition, be forwarded to the Member Secretary, UPPCB, District Magistrate, Baghpat and Commissioner, Municipal Corporation, Baraut, Baghpat by e-mail for compliance.”....

In continuation of acknowledgment of order of the Hon'ble Tribunal, Regional Officer UPPCB, Meerut vide letter dated 11.01.2024 made communication to Executive Officer, Nagar Palika Parishad, Baraut, Baghpat for necessary action in respect of complaint raised before Hon'ble Tribunal **annexed as Annexure-1**. District Magistrate, Baghpat vide letter No. 853/ST Camp-75/NGT/2023, dated 23.01.2024 called report for disposal through ADM (F/R) making the mutual co-ordination by UPPCB, Irrigation department and Nagar Palika Parisad to produce before Hon'ble NGT **annexed as Annexure-2**.

**Inspection of site and observation:-**

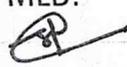
Field inspection of site is carried out on 14.02.2024.

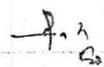
Nagar Palika Parisad (NPP), Badaut is an old town situated in district- Baghpat. It was town area in 1870 then Nagar panchayat in 1921 then Nagar Panchayat in 1966 then Nagar Palika Parisad since 2017. Population of the NPP Badaut is 1.03 Lacs as per census 2011.

Meerapur, Rajbaha is originated from Purvi Yamuna Nahar in Meerapur. Rajbaha is of 90 cusec capacity and terminated in Village Pilana, Baghpat after covering approx. 25 km stretch. Approx. 05 km length of Rajbaha flows in Baraut town. Major part of the town length of Rajbaha made Pakka by Nagar Palika Parishad making retaining wall for local roads laying long with Rajbaha.

Length of Rajbaha in town is inspected between Delhi-Saharanpur Highway to D/s of NPP. During inspection flow of water of irrigation system is not observed in the said Rajbaha and hence irrigation was not observed. Sewage/Septic Tank over flow (Grey Sewage) of adjacent area of both sides of Rajbaha in whole length of population is being discharged in Rajbaha through local nales and Individual Outlets. It is very difficult to estimate the exact quantity of sewage discharge in Rajbaha. NPP may assess the quantity on the basis of per capita. It is presumed that sewage discharge in Rajbaha is approx. 1.50 MLD.







Nagar Palika Parishad vide its letter no. 77/2023-24/Mukhya Karyalya/Nirman, dated 30.01.2024 has issued work order to M/s Greenway Technologies, Vasundhara, G-9, ML-2, Gaur Empire, Sector-11, Ghaziabad, U.P. for Bioremediation of the discharge flowing through Rajbaha which is **annexed as Annexure-3**. During inspection it is found that bioremediation of the effluent is being carried out. Photographs taken during inspection is incorporated with report. Samples of the effluent flowing in the Rajbaha is collected from upstream near Delhi-Saharanpur Highway and downstream after bioremediation from NPP Border. Analysis report is **annexed as Annexure-4**. The quality of downstream of Rajbaha after bioremediation is found according to the standards prescribed for the irrigation purposes.

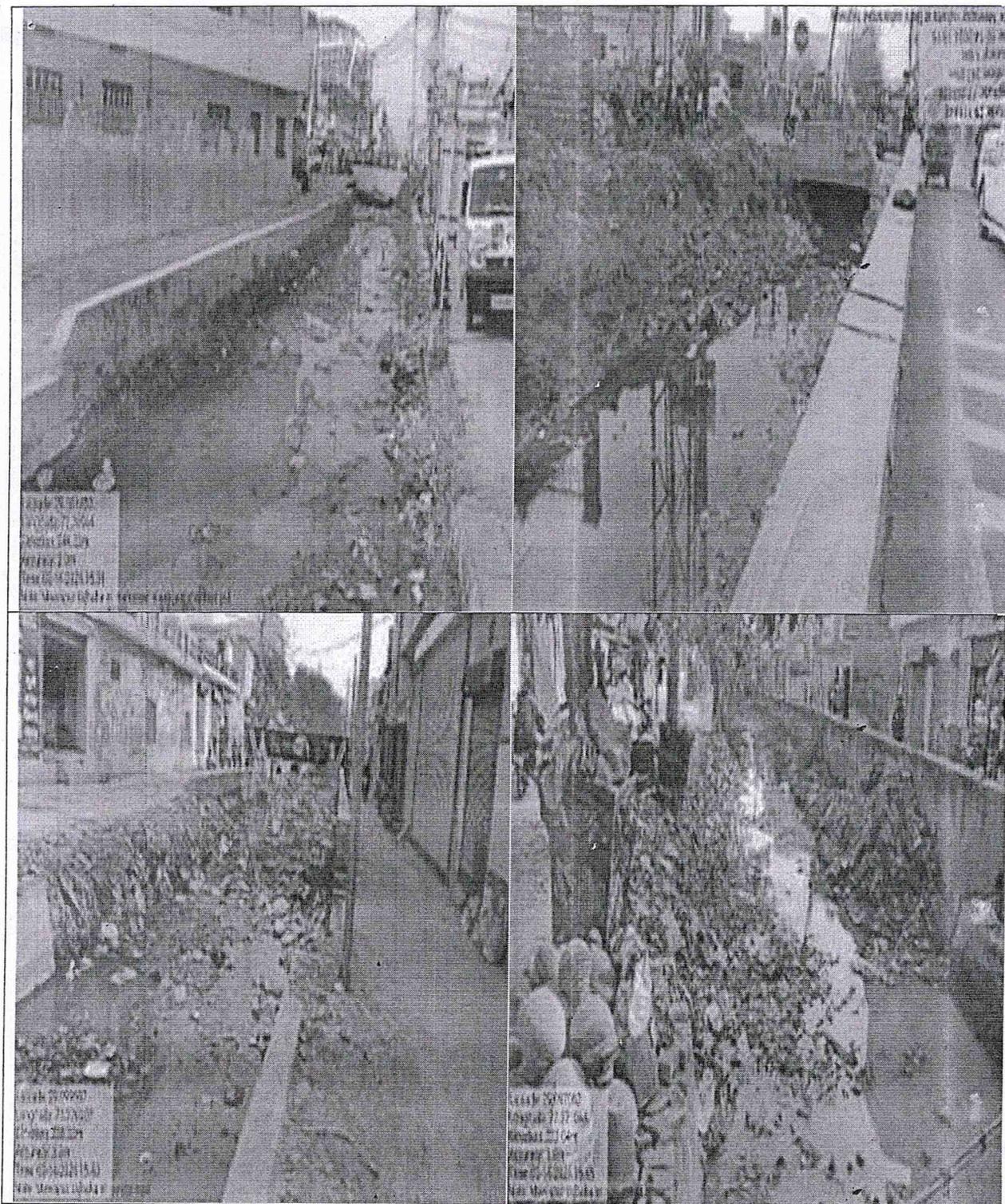
Thrown garbage and plastic waste is observed in the entire length of Rajbaha in town area, which reflects bad impact. It is acknowledged that irrigation department through its letter dated 25.10.2023 and 12.02.2024 raised objection to Nagar Palika Parishad to stop the illegal disposal of solid and plastic waste in Rajbaha. Copy of the letters are **annexed as Annexure-5**.

**Findings:-**

1. Nagar Palika Parishad, Baraut, Baghpat should take necessary steps to stop illegal disposal of solid and plastic waste in Rajbaha.
2. NPP should immediately establish screens at required places to stop the plastics and garbage flow in the Rajbaha.
3. NPP Should regularly clean this channel.
4. NPP, Baraut should make plan for sewage network and treatment of the sewage.

Report is submitted for kind consideration.

Yogesh Kumar Mishra, A.E.E., U.P. Pollution Control Board, Meerut	
Suraj Pal Singh, A.E., Irrigation Division, Baraut, Baghpat	
Manoj Kumar Rastogi, Exicutive Officer, Nagar Palika Parishad, Baraut, Baghpat	
Rajendra Joshi, A.E., Nagar Palika Parishad, Baraut, Baghpat	



*Handwritten signature or mark*





क्षेत्रीय कार्यालय  
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
पॉकेट-TC-3/2, पल्लवपुरम फेज-II, मोदीपुरम, मेरठ-250110

पत्रांक- 1168/G/OA-45/Lalit/2024

दिनांक- 11-1-24

सेवा में,

मा0एनजीटी प्रकरण

अधिशासी अधिकारी,  
नगर पालिका परिषद,  
बड़ौत, बागपत।

विषय- मा0राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या- 645/2023 Lalit Kumar Jain Versus State of Uttar Pradesh में पारित आदेश दिनांक-08/1/2024 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक मा0राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या-645/2023 Lalit Kumar Jain Versus State of Uttar Pradesh में पारित आदेश दिनांक-08/1/2024 का संदर्भ ग्रहण करने का कष्ट करें। उक्त पारित आदेश दिनांक-08/1/2024 के सुसंगत अंश निम्नानुसार हैं-

"... 1. This original application is registered on the basis of the letter petition sent by one Mr. Lalit Kumar Jain resident of Nehru Road, Baraut, Baghpat. In the letter petition the complaint is in respect of discharge of sewage in the irrigation canal known by the name of Rajwahe. It is stated that the said irrigation canal flows from Baraut and goes to different villages and the water of this canal is used for the irrigation purposes but the Municipal Corporation, Baraut is discharging the effluents from several drains in this canal as a result of which the water of the canal has become poisonous and health hazard has been created to the residents and cattle. It is also stated that there is a proposal for discharge of the drain water from the drains to be constructed on both side of Binauli Road in the canal.

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3. Let the notice be served upon the above respondents. Respondents are directed to file their response atleast one week before the next date of hearing by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

4. List on 06.03.2024....."

अतः ना0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक-08/1/2024 की प्रति संलग्नकर इस आशय से प्रेषित है कि संबंधित बिन्दुओं पर आवश्यक कार्यवाही करने का कष्ट करें। संलग्नक-यथोपरि।

भवदीय

*P. Prasad*

(भुवन प्रकाश यादव)  
क्षेत्रीय अधिकारी

प्रतिलिपि- निम्न की सेवा को सूचनार्थ सादर प्रेषित-

1. जिलाधिकारी महोदय, बागपत।
2. मुख्य पर्यावरण अधिकारी(वृत्त-3), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. विधि अधिकारी-प्रथम, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ

*P. Prasad*

क्षेत्रीय अधिकारी

*MC*

मा० एन०जी०टी०/सर्वोच्च प्रार्थना



(5) [Signature]

कार्यालय जिलाधिकारी, बागपत।

Office of the District Magistrate, Baghpat

पत्रांक ४६६६ / एन०जी०टी०-75/एन०जी०टी०/2023

दिनांक 23 जनवरी, 2024

अपर जिलाधिकारी (वि/स)  
बागपत।

कृपया मा० राष्ट्रीय हरित अभिकरण (एन.जी.टी.) द्वारा मूल प्रार्थना पत्र संख्या 645/2023 में दिनांक 20 जनवरी 2024 को निर्गत नोटिस का संदर्भ लेने पर कष्ट करें जिसमें श्री ललित कुमार जंग, निवासी नेहरू रोड निकट जैन मंदिर बडौत जनपद बागपत द्वारा सिंचाई हेतु पर्याय की जाने वाली गीरापुर रजवाड़े में नगर पालिका परिषद बडौत द्वारा गन्दे पानी की निकासी में तथ्य अंकित किये हैं। उक्त प्रकरण में फरवरी माह के अंतिम सप्ताह में आख्या मा० राष्ट्रीय हरित अभिकरण (एन.जी.टी.) के समक्ष प्रस्तुत की जानी है।

अतः प्रकरण में अग्रोत्तर कार्यवाही हेतु क्षेत्रीय अधिकारी प्रदूषण नियंत्रण बोर्ड मेरठ, अधिशासी अभियन्ता सिंचाई, अधिशासी अधिकारी नगर पालिका परिषद बडौत से समन्वय कर निस्तारण आख्या दिनांक 15-2-2024 तक अधोहस्ताक्षरी को पत्रावली पर उपलब्ध कराना सुनिश्चित करें ताकि वस्तु स्थिति से मा० राष्ट्रीय हरित अभिकरण (एन.जी.टी.) को समय से अवगत कराया जा सके।

संलग्नक :- उपरोक्तानुसार।

(जितेन्द्र प्रताप सिंह),  
जिलाधिकारी,  
बागपत।

प्रतिलिपि :- क्षेत्रीय अधिकारी प्रदूषण नियंत्रण बोर्ड मेरठ को उपरोक्तानुसार आवश्यक कार्यवाही हेतु।

जिलाधिकारी,  
बागपत।

# कार्यालय नगर पालिका परिषद, बडौत (बागपत) ।

पत्रांक :- 77 / 2023-24 / मुख्य कार्यालय / निर्माण

दिनांक:- 30-01-2024

## कार्य आदेश पत्र

1. फर्म का नाम :- Greenway Technologies, Vasundhra, G-9, ML-2, Gaur Empire, Sector-11, Ghaziabad U.P. – 201012, Email :- [greenwaytechnologies@gmail.com](mailto:greenwaytechnologies@gmail.com).
2. कार्य का नाम :- नगर पालिका परिषद बडौत की सीमान्तर्गत मीरापुर राजवाहे का बायोलोजिकल विधि द्वारा बायोरेमिडियेशन का कार्य ।

स्वीकृत धनराशि :- 97250/- रुपये जी0एस0टी0 सहित प्रति 10 दिन हेतु ।

उपरोक्त कार्य के सम्बन्ध में एतद्द्वारा आपको सूचित किया जाता है कि आपकी कुटेशन सक्षम प्राधिकारी द्वारा दिनांक 29-01-2024 को कोटेशन दर पर स्वीकृत कर दी गयी है । अतः आपको उपरोक्त कार्य को निर्धारित अवधि में पूर्ण कराना सुनिश्चित करें व कार्य प्रारम्भ करने से पहले का फोटो एवं कार्य समाप्त होने का फोटो बिल के साथ भुगतान हेतु प्रस्तुत करें ताकि भुगतान की कार्यवाही की जा सके ।

  
अधिशर्सी अधिकारी

नगर पालिका परिषद बडौत ।

## TEST REPORT

TEST REPORT NO.: ETS/1847-6/02/2024

DATE OF REPORT: 08.02.2024

### WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/s, EXECUTIVE OFFICER,  
NAGAR PALIKA PARISHAD BARAUT,  
BAGPAT

Date of Sampling : 03.02.2024

Analysis Start Date : 05.02.2024

Analysis End Date : 08.02.2024

Sample ID No : 1847-6

Sampling Done By : ETS STAFF

Sampling Description : BEFORE TREATMENT

Sampling Location : MEERAPUR RAJWAHA (AMINAGAR SARAI ROAD CULVERT)  
WITHIN BOUNDARY NAGAR PALIKA PARISHAD BARAUT

Sampling Method : ETS/STP/WATER-02

Sample Quantity : 2.0 Ltr.

Packing Condition : SEALED

Packed In : P.V.C. CANE

S. No.	Test Parameter	Unit	Result	Test Method
1	pH	...	7.6	APHA 4500-H+
2	Total Suspended Solids,(TSS)	mg/L	122.0	APHA 2540-D
3	Oil & Grease, (O & G )	mg/L	1.4	APHA 5520-D
4	Biological Oxygen Demand(BOD <sub>5@27°C</sub> )	mg/L	88.0	IS: 3025 (Part-44)
5	Chemical Oxygen Demand,(COD)	mg/L	290.0	APHA 5220-B

\*\*\*\*\*End of Test Report\*\*\*\*\*



Format No ETS/LAB/TR-10, Issue No 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

For Enviro-  
[Signature]  
AUTHORIZED SIGNATORY  
LAB IN-CHARGE

#### Note:-

1. Test reports without ETS LAB HOLOGRAM are not issued by our laboratory.
2. The results indicated only refer to the tested samples and listed applicable parameters.
3. No complaint will be entertained if received after 7 days of issue of test report.
4. Our liability is limited to invoice value only.
5. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report.
6. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.

REGIONAL OFFICE  
U.P.POLLUTION CONTROL BOARD  
MEERUT  
ANALYSIS REPORT

Sr. No.	Sampling Point	Date of Sampling	Colour	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)
1	Meerapur Rajwaha Baraut U/S	14.02.2024	Greyish	7.56	48	204	107
2	Meerapur Rajwaha Baraut D/S	14.02.2024	Greyish	7.67	52	216	112

  
13-2-24  
LA

  
14.02.2024  
JRF

  
14.02.24  
JRF

  
Regional Officer  
U.P. Pollution Control Board  
Meerut

कार्यालय सहायक अभियन्ता द्वितीय, सिंचाई खण्ड बडौत, बागपत।

पत्रांक- 31

/ सहा0अभि0द्वितीय /

दिनांक- 12/02/2024

विषय- राजवाहा भीरापुर में बडौत शहर आबादी क्षेत्र में गिरने वाले नाले, नालियां व कूड़ा डाले जाने के सम्बन्ध में।

संदर्भ- इस कार्यालय का पत्रांक- 140 / सहा0अभि0द्वितीय / दिनांक- 25.10.2023।

अधिसासी अधिकारी, नगर पालिका परिषद, बडौत।

उपरोक्त विषयक संदर्भित पत्र का अवलोकन करने का कष्ट करें, जिसके माध्यम से राजवाहा भीरापुर में बडौत शहर आबादी क्षेत्र के अर्न्तगत नगर पालिका द्वारा नगर के नाले/नालियों का गन्दा पानी एवं नगरवासियों द्वारा अपने घरों का गन्दा पानी, कूड़ा करकट, प्लास्टिक आदि डाले जा रहे को रोकने हेतु आग्रह किया गया था। वर्तमान तक भी आपके द्वारा राजवाहे में डाले जा रहे नगर के नाले/ नालियों का गन्दा पानी एवं नगरवासियों द्वारा अपने घरों का गन्दा पानी, कूड़ा करकट, प्लास्टिक आदि को रोकने हेतु कोई कार्यवाही नहीं की गई है। अतः आप अपने स्तर से नगर के नाले/नालियों का गन्दा पानी एवं नगरवासियों द्वारा अपने घरों का गन्दा पानी, कूड़ा करकट, प्लास्टिक आदि को डालने से रोकने हेतु आवश्यक कार्यवाही करने का कष्ट करें, जिससे राजवाहा सिल्टअप ना हो एवं कृषकों को सिंचाई सुविधा निरन्तर रूप से प्रदान की जा सके।



सहायक अभियन्ता द्वितीय  
सिंचाई खण्ड बडौत, बागपत

पत्रांक- 31 / सहा0अभि0द्वितीय / दिनांक- 12/02/2024

प्रतिलिपि अधिसासी अभियन्ता सिंचाई खण्ड बडौत, बागपत को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सेवा में प्रेषित है।



सहायक अभियन्ता द्वितीय  
सिंचाई खण्ड बडौत, बागपत

कार्यालय सहायक अभियन्ता द्वितीय, सिंचाई खण्ड बडौत, बागपत।

पत्रांक- 141

/सहा0अभि0द्वितीय/

दिनांक- 25/10/2023

वि- राजवाहा भीरपुर में बडौत शहर की आबादी क्षेत्र में गिरने वाले नाले/नालियां व कूड़ा डाले जाने के सम्बन्ध में।

अधिशाली अधिकारी, नगर पालिका परिषद बडौत।

उपरोक्त विषयक अवगत कराना है कि राजवाहा भीरपुर के बडौत शहर आबादी क्षेत्र में अवैध रूप से राजवाहे में नाले/नालियों के माध्यम से शहर का गंदा पानी एवं नगर वासियों द्वारा कूड़ा/पालिथीन आदि डाले जाते हैं जिससे राजवाहा सिल्टअप हो जाने के कारण राजवाहा अपनी पूर्ण क्षमता से पानी नहीं चलने के कारण समुचित सिंचाई सुविधा प्राप्त नहीं हो पाती है। उक्त के सम्बन्ध में माननीय जनप्रतिनिधियों द्वारा नाराजगी जाहिर की जाती है एवं विभिन्न माध्यम से कृषकों की मॉग/शिकायतें भी प्राप्त होती रहती हैं। आप अवगतनीय है कि फसली 1431 रबी के अर्न्तगत खण्ड में सिल्ट सफाई कार्य कराया जाना प्रस्तावित है। अतः आपसे अनुरोध है कि आप अपने स्तर से सिल्ट सफाई कार्य के दौरान राजवाहा भीरपुर के बडौत शहर आबादी क्षेत्र का निरीक्षण कराकर अवैध रूप से राजवाहे में नाले/नालियों के माध्यम से शहर का गंदा पानी एवं नगर वासियों द्वारा डाले जा रहे कूड़ा/पालिथीन आदि को रोकने हेतु आवश्यक कार्यवाही कराने का कष्ट करें, ताकि कृषकों को सिंचाई सुविधा निरन्तर रूप से प्रदान की जा सकें।

सहायक अभियन्ता द्वितीय  
सिंचाई खण्ड बडौत, बागपत

पत्रांक- 141

/सहा0अभि0द्वितीय/दिनांक- 25/10/2023

प्रतिलिपि अधिशाली अभियन्ता सिंचाई खण्ड बडौत, बागपत को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सेवा में प्रेषित है।

सहायक अभियन्ता द्वितीय  
सिंचाई खण्ड बडौत, बागपत



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या H0 7548 / सी-3 / नजी.375 / 2024

दिनांक 23/2/2024

सेवा में,

पंजीकृत

अधिकाारी  
नगर पालिका परिषद बड़ौत,  
जनपद-बागपत। (8189037887)

विषय- ठोस अपशिष्ट प्रबन्धन नियम 2016 के प्राविधानों के अनुपालन के सम्बन्ध में।  
महोदय

कृपया उपरोक्त विषयक का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त संबंध में अवगत कराना है कि मा0 एन0जी0टी0 में विचाराधीन ओए स0 645 / 2023 Lalit Kumar Jain. Vs State of Uttar Pradesh में पारित आदेश दिनांक 06.01.2024 के सुसंगत अंश निम्नवत है-

1.This original application is registered on the basis of the letter petition sent by one Mr. Lalit Kumar Jain resident of Nehru Road, Baraut, Baghpat. In the letter petition the complaint is in respect of discharge of sewage in the irrigation canal known by the name of Rajwahe. It is stated that the said irrigation canal flows from Baraut and goes to different villages and the water of this canal is used for the irrigation purposes but the Municipal Corporation, Baraut is discharging the effluents from several drains in this canal as a result of which the water of the canal has become poisonous and health hazard has been created to the residents and cattle. It is also stated that there is a proposal for discharge of the drain water from the drains to be constructed on both side of Binauli Road in the canal.

2.Letter petition raises substantial issue relating to compliance of the environmental norms. Hence, we deem it proper to implead the following respondents and issue notice to them :-

- (1). Member Secretary, Uttar Pradesh Pollution Control Board (UPPCB),
- (2). District Magistrate, Baghpat and
- (3). Commissioner, Municipal Corporation, Baraut, Baghpat.

3.Let the notice be served upon the above respondents. Respondents are directed to file their response atleast one week before the next date of hearing by email at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.....

उपरोक्त पारित आदेश के अनुपालन में गठित संयुक्त समिति द्वारा संदर्भित स्थल का निरीक्षण दिनांक 14.02.2024 को किया गया। निरीक्षण के समय पाया गया कि नगर पालिका क्षेत्र से जनित सीवेज उत्प्रवाह को बायो रेमेडिएशन प्रक्रिया के पश्चात सिचाई विभाग के मीरापुर रजवाहे में निस्तारित किया जाता है। निरीक्षण के समय नगर पालिका के अंदर पूरे मीरापुर रजवाहे के क्षेत्र में सालिड तथा प्लास्टिक वेस्ट पाया गया, जिसको रोकने के संबंध में सिचाई विभाग बागपत द्वारा अपने पत्र दिनांक 25.10.2023 एवं 12.02.2024 द्वारा नगर पालिका परिषद को पत्र प्रेषित किया जा चुका है। जिसपर कार्यवाही प्रतीक्षित है।

अतः उपरोक्त वर्णित परिस्थितियों में आपको निर्देशित किया जाता है कि संदर्भित रजवाहे में सालिड वेस्ट तथा प्लास्टिक वेस्ट के निस्तारण को तत्काल रोका जाये तथा ठोस अपशिष्ट को डम्प नहीं किया जाये तथा ठोस अपशिष्ट प्रबन्धन नियम 2016 के प्राविधानों के अनुसार ही निस्तारित किया जाना सुनिश्चित किया जाये एवं जनित सीवेज उत्प्रवाह के शोधन हेतु पर्याप्त क्षमता के सीवेज ट्रीटमेंट प्लांट की स्थापना करे एवं कृत कार्यवाही का विवरण 15 दिवसों में बोर्ड में प्रेषित किया जाना सुनिश्चित किया जाये। अन्यथा आपके विरुद्ध पर्यावरण (संरक्षण) अधिनियम 1986 के प्राविधानों के अन्तर्गत कार्यवाही प्रारम्भ कर दी जायेगी, जिसका समस्त उत्तरदायित्व आपका स्वयं का होगा।

सक्षम अधिकारी द्वारा पत्र निर्गमन हेतु अधिकृत।

मुख्य पर्यावरण अधिकारी, वृत्त-3

प्रतिलिपि:-क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मेरठ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

मुख्य पर्यावरण अधिकारी, वृत्त-3